

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No.50 of 2013 &**  
**IA No. 75 of 2013**

**Dated : 7<sup>th</sup> October, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Gridco Ltd. .... Appellant (s)**

**Versus**

**Oricon Equipments (P) Ltd. & Ors. .... Respondent (s)**

**Counsel for the Appellant (s) : Mr. Raj Kumar Mehta**  
**Mr. Antaryami Upadhyay**

**Counsel for the Respondent (s): Mr. Hemant Singh for R-1**  
**Mr. Rutwik Panda for R-8**

**ORDER**

At the request of the Learned Counsel for the parties, post the matter for further hearing on **28.10.2013**.

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

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